

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2575-2576/2010

RAJESHWARI & ORS.

Petitioner(s)

VERSUS

ORIENTAL INSURANCE CO. LTD & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP

Date: 25/08/2010

These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Yunus Malik,Adv.
Mr. Prashant Chaudhary,Adv.

For Respondent(s)

Ms. Abha R. Sharma,Adv.
Ms. Manjeet Chawla ,Adv

UPON hearing counsel the Court made the following

O R D E R

Service of notice is complete. Counsel for the
petitioner served copy of the pleadings today. Respondent
No. 1 granted for weeks time for filing counter
affidavit. Respondent No. 2 was granted last chance for
filing counter affidavit. Counter affidavit still not
filed.

List the matter on 4.10.2010.

(SUNIL THOMAS)
Registrar